

Central Administrative Tribunal
Principal Bench

(9)

O.A. No. 2653 of 1997

New Delhi, dated this the 22nd November, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Tarachand,
Retd. MCM, Northern Railway,
R/o WZ-645, Shri Nagar,
Shakurbasti,
New Delhi-110034. Applicant

(By Advocate: Shri D.R. Roy)

Versus

Union of India through

1. General Manager,
Northern Railway Headquarters,
Baroda House, New Delhi-110001.
2. Divisional Railway Manager,
Northern Railway,
Delhi Division,
New Delhi-110001. Respondents

(By Advocate: Shri P.M. Ahlawat)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Heard both sides.

2. The matter in dispute before us falls within a narrow campus namely whether applicant was drawing basic pay of Rs.1880/- or Rs.1840/- per month on 1.3.1993 in the scale of Rs.1320-2040.

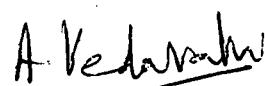
3. Respondents contend that applicant was drawing Rs.1840/- per month on 1.3.93 whereas applicant avers that he was drawing Rs.1880/- per month as basic pay on that date. In this connection he relies upon the ^{entries} ~~acknowledgements~~ in the acquittance roll.

(20)

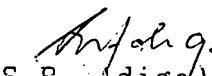
4. The acquittance roll for the relevant period is not before us and hence we are unable to pronounce authoritatively on this issue.

5. We dispose of this O.A. with a direction to respondents to examine the acquittance roll and other relevant documents in regard to applicant's pay as on 1.3.93 in the appropriate scale, and thereafter to pass a detailed, speaking and reasoned order as to whether applicant was drawing Rs.1880/- per month or Rs.1840/- as basic basic as on 1.3.93.

6. If on the basis of the above examination Respondents conclude that applicant, in fact was drawing Rs.1880/- per month as on 1.3.93, he will be entitled to all consequential benefits including arrears flowing therefrom. The aforesaid direction should be implemented within three months of the date of receipt of a copy of this order. No costs.



(Dr. A. Vedavalli)
Member (J)


(S.R. Adige)
Vice Chairman (A)

'gk'